

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**RAJYA SABHA
STARRED QUESTION NO. *16
ANSWERED ON 02.02.2026**

TADICHERLA COAL BLOCK

***16. SHRI ANIL KUMAR YADAV MANDADI:**

Will the Minister of *COAL* be pleased to state:

- (a) whether Government has taken any decision regarding allocation of Tadicherla Coal Block to Singareni Collieries Company Ltd. (SCCL) for which the State Government of Telangana is time and again insisting upon;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)**

(a)to (c): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (A) TO (C) IN RESPECT OF
RAJYA SABHA STARRED QUESTION NO. *16 FOR REPLY ON 02.02.2026
REGARDING "TADICHERLA COAL BLOCK" ASKED BY SHRI ANIL KUMAR
YADAV MANDADI:**

(a) to (c): All the coal blocks are being offered for allocation by way of auction for sale of coal. No coal block has been allocated to Public Sector Unit (PSU) through allotment route after June, 2020.

This is being done in the context of the High-Level Committee (HLC) headed by the Vice-Chairman, NITI Aayog on Mines, Mineral and Coal sectors which was constituted in 29.03.2019 to give recommendations for enhancing exploration, domestic production, reducing imports and achieving rapid growth in exports of coal.

The Ministry of Coal has accepted the recommendations made in the HLC report that all concessions for exploration and mining will be gradually shifted for commercial purposes. After one year of the acceptance of the said report, all auctions/allotments would be given for (i) commercial purpose only and, (ii) that after one year, direct allotment route shall be closed except under exceptional circumstances to be determined by Ministry of Coal and (iii) PSUs may also participate in auction of coal blocks.

Tadicherla -I, which was a CMSP block was allocated on 31.08.2015 to TSPGCL and is currently operational.

Tadicherla -II remains un-allocated.
